

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 0 01.

No.HHC/GAZ/14-53/74-V-

Dated Shimla, the 11th April, 2014

NOTIFICATION

In the interest of administration, following transfers and postings of the members of H.P. Judicial Service in the cadres of District Judges/Additional District Judges/ Civil Judges (Senior Division)/Civil Judge (Junior Division) are hereby ordered with immediate effect:-

1. Shri Baldev Singh, District and Sessions Judge (Forests), Shimla is transferred and posted as District and Sessions Judge, Sirmaur at Nahan vice serial No 2, below.
2. Shri Rajesh Verma, District and Sessions Judge, Sirmaur at Nahan is transferred and posted as District and Sessions Judge (Forests), Shimla vice serial No.1 above.
3. Shri Ram Krishan Sharma, Additional District and Sessions Judge (1), Kangra at Dharamshala, on placement, is transferred and posted as District and Sessions Judge, Chamba against vacant post.
4. Shri Mukesh Bansal, Additional District and Sessions Judge, Chamba is transferred and posted as Additional District and Sessions Judge (II), Una vice serial No.8 below.
5. Shri Bhupesh Sharma, Additional District and Sessions Judge, Hamirpur is transferred and posted as Additional District and Sessions Judge, CBI, Court, Shimla against vacant post.
6. Shri Prem Pal Ranta, Additional District and Sessions Judge (II), Mandi is transferred and posted as such in Court No.(II), Solan against vacant post.
7. Shri Dole Ram Thakur, Additional District and Sessions Judge(III), Kangra at Dharamshala is transferred and posted as such in Court No.(II), Mandi vice serial No.6 above.
8. Shri Davinder Kumar, Additional District and Sessions Judge, (II), Una is transferred and posted as such in Court No.1, Kangra at Dharamshala vice serial No.3 above.
9. Shri Ajay Mehta, Civil Judge(Senior Division)-cum-CJM, Mandi on his appointment as Additional District and Sessions Judge(on adhoc basis) is transferred and posted as Additional District and Sessions Judge, Hamirpur vice serial No.5 above.
10. Shri Pune Ram, Civil Judge (Senior Division)-cum-CJM, Kinnaur at Reckong Peo on his appointment as Additional District and Sessions Judge(on adhoc basis) is transferred and posted as Additional District and Sessions Judge, Chamba vice serial No.4 above.
11. Shri Rajeev Bali, Civil Judge(Senior Division)-cum-CJM, Kullu on his appointment as Additional District and Sessions Judge(on adhoc basis) is transferred and posted as Additional District and Sessions Judge, (III), Kangra at Dharamshala vice serial No.7 above.
12. Shri Pawanjit Singh, Civil Judge (Senior Division)-cum-CJM, Solan on his appointment as Additional District and Sessions Judge (on adhoc basis) is transferred and posted as Additional District and Sessions Judge, Kullu against vacant post.
13. Shri Hans Raj, Civil Judge (Senior Division)-cum-CJM, Sirmaur at Nahan is transferred and posted as such at Solan vice serial No.12 above.
14. Shri Barinder Thakur, Civil Judge (Senior Division)-cum-CJM, Hamirpur is transferred and posted as such at Kullu vice serial No.11 above.
15. Shri Krishan Kumar, Civil Judge (Senior Division)-cum-CJM, Una is transferred and posted as such at Kinnaur at Reckong Peo vice serial No.10 above.

16. Shri Jia Lal, Civil Judge (Senior Division)-cum-CJM, Lahaul & Spiti at Kullu is transferred and posted as such at Mandi vice serial No.9 above.
17. Ms. Parveen Chauhan, Civil Judge (Senior Division)-cum-ACJM (1), Hamirpur on her placement as CJM is transferred and posted as Civil Judge (Senior Division)-cum-CJM, Una vice serial No.15 above.
18. Shri Vivek Sharma-I, Civil Judge (Senior Division)-cum-ACJM(1),Sarkaghat on his placement as CJM is transferred and posted as Civil Judge(Senior Division)-cum-CJM, Sirmaur at Nahan vice serial No.13 above.
19. Shri Ranjeet Singh, Civil Judge (Senior Division)-cum-ACJM(1),Sundernagar on his placement as CJM is transferred and posted as Civil Judge(Senior Division)-cum-CJM, Lahaul & Spiti at Kullu vice serial No.16 above.
20. Shri Avinash Chander, Civil Judge (Senior Division)-cum-ACJM(1),Shimla on his placement as CJM is transferred and posted as Civil Judge(Senior Division)-cum-CJM, Hamirpur vice serial No.14 above.
21. Dr. Abira Basu, OSD-O&A ,H.P. ,High Court is transferred and posted as Civil Judge (Senior Division)-cum-ACJM(I), Nurpur against vacant post.
22. Dr. Parvinder Singh Arora, Central Project Coordinator-cum-OSD-IT is transferred and posted as Civil Judge (Senior Division)-cum-ACJM (I), Paonta. Sahib.
23. Shri Yajuvender Singh, Civil Judge (Senior Division)-cum-ACJM, Jogindernagar is transferred and posted as Civil Judge (Senior Division)-cum-ACJM(1), Sundernagar vice serial No.19 above.
24. Shri Basant Lal Verma, Civil Judge (Junior Division)-cum-JMIC, Jawali is transferred and posted as Civil Judge (Senior Division)-cum-ACJM(1), Sarkaghat vice serial No.18 above.
25. Shri Anil Kumar, Civil Judge(Junior Division)-cum-JMIC, Rajgarh is transferred and posted as Civil Judge (Senior Division)-cum-ACJM(I), Ghumarwin vice serial No.29 below.
26. Ms. Gurmeet Kaur, Civil Judge (Junior Division)-cum-JMIC, Bilaspur is transferred and posted as Civil Judge (Senior Division)-cum-ACJM(I), Hamirpur vice serial No.17 above.
27. Shri Amit Mandyal, Civil Judge (Junior Division)-cum-JMIC(1), Una is transferred and posted as Civil Judge (Senior Division)-cum-ACJM(I), Shimla vice serial No.20 above.
28. Shri Harmesh Kumar, Civil Judge (Junior Division)-cum-JMIC, Arki, is transferred and posted as Civil Judge (Senior Division)-cum-ACJM (I), Rohru against vacant post.
29. Shri Rajesh Chauhan, Civil Judge (Senior Division)-cum-ACJM (I),Ghumarwin is transferred and posted as such in Court No.1, Una vice serial No.27 above.
30. Shri Gaurav Sharma, Civil Judge (Junior Division)-cum-JMIC, Manali is transferred and posted as Central Project Coordinator-cum-OSD-IT, High Court of H.P., Shimla vice serial No.22 above.
31. Shri Dhiru Thakur, Civil Judge (Junior Division)-cum-JMIC (II), Rohru is transferred and posted as such at Jubbal.
32. Shri Sidharth Sarpal, Civil Judge (Junior Division)-cum-JMIC, Kandaghat is transferred and posted as such at Rajgarh vice serial No.25 above.
33. Shri Aslam Beg, Administrator –Assistant Coordinator, Main Mediation Centre, High Court of H.P., Shimla is transferred and posted as Civil Judge (Junior Division)-cum-JMIC (II), Palampur.
34. Shri Vishal Bhamnotra, Civil Judge (Junior Division)-cum-JMIC (III) Ghumarwin is transferred and posted as such at Jogindernagar vice serial No.23 above.
35. Shri Nikhil Aggarwal, Civil Judge (Junior Division)-cum-JMIC (II), Hamirpur is transferred and posted as such at Jawali vice serial No.24 above.

36. Ms. Upasna Sharma, Civil Judge (Junior Division)-cum-JMIC (III), Mandi is transferred and posted as such at Kandaghat vice serial No.32 above.
37. Shri Vishal Kaundal, Civil Judge (Junior Division)-cum-JM (VII), Shimla is transferred and posted as such at Arki vice serial No.28 above.

**BY ORDER OF THE HON'BLE HIGH
COURT OF HIMACHAL PRADESH**

REGISTRAR GENERAL

Endst. No HHC/GAZ/14-53/74-V-138-160

Dated: 11.4.2014.

Copy forwarded to:

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Additional Chief Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
3. The Registrar General /Registrar (Administration)/ Registrar(Rules) /Registrar (Judicial/ Registrar(Vigilance)/OSD-Personnel/O&A and Library/OSD Establishment & Building/ CPC OSD-IT /Administrator-Assistant Coordinator, Main Mediation Centre, High Court of H.P., Shimla.
4. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla.
5. All the District/Additional District and Sessions Judges/Civil Judges (Senior Division/ Junior Division) in the State of H.P.
6. Member Secretary, Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
7. All the Presidents, District Consumer Fora, Shimla, Mandi and Kangra at Dharamshala.
8. The Presiding Officers, Labour Court /Industrial Tribunal, Shimla/Dharamshala, H.P.
9. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
10. The Director/Joint Director/Deputy Director, Himachal Pradesh Judicial Academy, Shimla.
11. The Accountant General (Audit), H.P., Shimla.
12. The Accountant General, (A & E). Shimla, H.P.
13. The above named officer (by name) for information and necessary action.
14. All the Additional Registrars, High Court of Himachal Pradesh, Shimla.
15. All the Deputy Commissioners/Superintendents of Police, in, H.P.
16. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
17. All the Deputy Registrars/Assistant Registrars/Secretaries/Court Masters/Private Secretaries/Section Officers/Marriage Counsellor/ Chief Librarian/ Public Relation Officer, High Court of Himachal Pradesh, Shimla.
18. The Secretary to the Registrar General/ /Registrar (Administration)/ Registrar (Rules) /Registrar (Judicial/ Registrar(Vigilance)/High Court of Himachal Pradesh, Shimla.
19. All the District Treasury Officer/ Treasury Officers, in H.P.

20. The Director of Estates, H.P., Shimla-171 002.
21. Personal file of the above named officers.
22. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website in terms of this Registry Office order No.HHC/Admn.1 (18)/78-XII- Loose-836-41, dated 8.01.2014.
23. Guard file.

Assistant Registrar (Admn).

